

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1479
ANSWERED ON:15.07.2009
EXPLOITATION OF NATURAL RESOURCES BY MNCs
Mahajan Smt. Sumitra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether some of the Multi-National Companies (MNCs) are exploiting the natural resources available in the country;
- (b) if so, the details thereof;
- (c) whether this is posing a threat to the environment and existence of animals, birds, human beings living in around adjoining areas;
- (d) if so , the details thereof; and
- (e) the efforts being made by the Government to maintain the environmental balance and to save the natural resources?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b): The Ministry receives proposals from various entrepreneurs including Multi National Companies (MNCs) which may involve utilization of natural resources for undertaking various developmental activities listed in the schedule of Environmental Impact Assessment Notification (EIA), 2006.

(c) to (e): As per the provisions of EIA Notification, 2006, for obtaining environmental clearance, the entrepreneurs undertake project specific Environment Impact Assessment Study and prepare Environment Management Plan for sustainable utilization of natural resources and mitigating the likely environmental impacts. The environmental concerns are addressed at the project planning and implementation stage. Based on appraisal and recommendation of sector specific Multi-disciplinary Expert Appraisal Committee(s), while granting environmental clearance, the various environmental safeguards are stipulated for implementation during the project cycle.